

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 12<sup>th</sup> day of April, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J

**Original Application No. 738/2015**  
(U/S 19, Administrative Tribunal Act, 1985)

Satyawati Sharma D/o Late Ram Kishun Sharma Resident of  
Mahuawa Bazratar District Deoria.

.....Applicant.

By Advocate – Shri Anurag Tripathi.

**V E R S U S**

Union of India & others.

.....Respondents.

By Advocates : Shri Navin Chandra Srivastava.

**O R D E R**

List revised. None present for the applicant. Shri  
Navin Chandra Srivastava, Advocate for the respondents is  
present.

2. Applicant and his counsel have been abstaining  
himself continuously for several dates i.e., 13.08.2018,  
28.09.2018 and 11.01.2019.

3. It appears that the applicant has lost interest in  
pursuing the case. Accordingly, the O.A. is dismissed in  
default and for non prosecution.

(Justice Bharat Bhushan)  
Member (J)

/SS/